

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Issue regarding vehicle passes in sub-ordinate Courts (District Courts).

ORDER

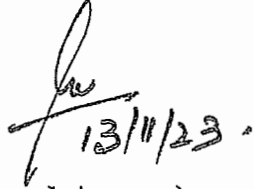
No: 1322 of 2023 IRG

Dated: 13.11.2023

It is hereby ordered that henceforth the vehicle passes issued by the Registrar Judicial, Srinagar Wing of the High Court, to the advocates shall be treated as valid vehicle passes for entry in the District Court, Srinagar.

Further, the Registrar Judicial, Srinagar Wing of the High Court shall also share the list of the vehicle passes issued by him with the office of the Principal District and Sessions Judge, Srinagar.

By Order.

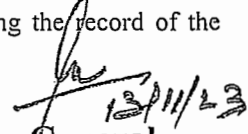

(Shahzad Azeem)
Registrar General

No: 51099-115/RG/GS

Dated: 13.11.2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr. Justice Atul Sreedharan, Administrative Judge for District Srinagar.
3. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
.....for information.
7. Principal District and Sessions Judge, Srinagar.
8. Registrar Judicial, High Court of J&K and Ladakh, Srinagar
.....for information and necessary action.
9. Joint Registrar (Judicial/Protocol), Srinagar for information.
10. In-charge NIC for uploading the same on the official website of High Court of J&K and Ladakh.
11. In-charge Security Officer, District Court, Srinagar for information and compliance.
12. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.


Registrar General